NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TEP/CSP/CSA/TCSP/TCSA/NO. 402 /(MAH)/2017

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. BALAJI MOTION PICTURES Hel.

SECTION OF THE COMPANIES ACT: ______ OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

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Common Order

CSA 402/230-232/NCLT/MB//MAH/2017 CSA 433/230-232/NCLT/MB//MAH/2017 CSA 366/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, M/s. Sandeep Rathi & Associates, Chartered Accountants are hereby appointed to assist the OL, Mumbai in filing his report with a remuneration of Rs. 1,50,000/-. Company Applications are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)